

17/6/92
Order/Judgement despatched
to Applicant Respondent(s)
on 25-7-92

Judgement dtd: 17-6-92
is served to Applicant
on dtd. 30-6-92

M.P.No. 814/92 in
correcting clerical
mistake filed on
12-10-92.

Super 2819

R.P.No. 170/92 for
order, by Circulation.

Super 18110

Notice is issued to
applicant on 23-10-92

MS

Notice dtd. 23/10/1992
on applicant, unserved
and came back with
remack unclaimed.

188

17/12/1992

Recd reply to RP 170/92
from applicant on 17/12/92

188

18/12/92

R.P.No. 170/92

O.A.No. 443/92 Date: 19-10-1992

Mr. V.S. Masurkar for Review

Petitioner (Original respondent)

Mr. D.V. Gangal for review

respondent (Original applicant)

Let notice be issued to the
original applicant under RP
A.D.

Adjourned to 21-12-1992

(M.Y. PRIOLKAR) (S.K. DHAON)
M(A) VC